1659

SHRI A. M. THOMAS: Some such complaints have come to the notice of the Government.

SHRI V. PRASAD RAO: Maj I know what action is proposed to be taken in the matter of such complaints?

SHRI A. M. THOMA.1: Mo action. It is on a voluntary basis, and we cannot help this.

SHRI AMOLAKH CHAND: Before the scheme was prepared may I know whether there was some consultation with Bhoodan workers in India?

SHRI A. M. THOMAS: I have already submitted to the House that it was the Bihar Bhoodin Committee which has taken the initiative. The Bhoodan workers consumed.

SHRI V. PRASAD RAO: How could the Government take over land which they had absolutely no rig^t to lake, because the landlords had no right over that land?

SHRI A. M. THOMAS: Before land is taken and accepted, it 's not possible to go into the title, possession and other things. There are human limitations.

MAITHON DAM

- *310. MOULANA M. FARUOI: Will the Minister of Irrigation ind Power be pleased to state:
- (a) whether the Maithon dan has been completed and C"1 '."'.to operation; and
- (b) if so, at what cost it has been completed?

THE MINISTER OF IRRIGATION AND POWER (SHRIS K. PAUL): (a) Yes, Sir.

(b) The accounts have not yet been finalised but the cost is approximately Rs. 1,334 lakhs.

مولانا ايم - فاروقي : يه جو بانده الم مے یہ فلڈ کو روکنے کا کام دے کایا کحچه سندچائی کا کام بھی اس سے لیا حائد کا -

† मौलाना एम० फारूकी : यह जो बांध बना है यह फ्लड को रोकने का काम देगा या कुछ सिंचाई का काम भी इस से लिया जायगा ?]

श्री एस० के० पाटिल : वह ज्यादा फ्लड रोकने के लिए है। उस से थोड़ा, करीब २७ हजार एकड सिंचाई का भी काम लिया जायमा ।

SHRI B. SHIVA R4.0. The lion. Minister has given the final figure for the Maithon Dam. Is he m a position to give the origir?! estimate for the dam and also c^n he enlighten the House as to the aggregate cost of all the projects unr'.rr the Damo-dar Valley Corporator), the o^"inal estimates as w?U as the figures of completion of these projects?

SHRI S. K. PATIL. This Is a very large question. Sonne f.gu-o I have given, but it is not the final figure, because, as I said in my reply, it is yet to be finalis ~d, but it ..s expected to be in the neighbourhood of Rs. 1,334 lakhs.

SHRI B. SHIVA RAO: I wanted to have the original estimate.

SHRI S. K. PATIL: ! am coming to that. The original estimate was Rs. 9-2 crores. Then again it was revised to Rs. 10-64 crores and in 1955 it was further revised to Rs. 12*94 crores. Then sonri time ago the actual expenditure ir> September '157 was expected to be Rs. 13,20,82,000, and now it has gone up by a further Rs. 14 lakhs and therefore, it is expected to bo n th» neighbourhood of Rs. 13-34 crores. This is only for the Maithon Dam. I have not got

t [] Hindi transliteration.

the figures for the Damodar Valley as a whole, but it is somewhere near Rs. 130 crores. The figures are not with me just now.

SHRI V. KESAVA RAO: May I know how much land will be brought under cultivation?

SHRI S. K. PATIL: This is not intended to be an irrigation scheme only, but the land that would be brought under cultivation would be somewhere about 27,000 acres.

SHRI AKHTAR HUSAIN: May I know whether the entire cost is being borne by the Central Government?

SHRI S. K. PATIL: Three parties, according to the usual scheme—the Central Government, Bihar and Bengal.

SHRI AKHTAR HUSAIN: May I know how much has- been or will be borne by the Union Government?

SHRI S. K. PATIL: Whatever proportion is mentioned under the Damodar Valley Act.

*311. {The questioner (Shri Deoki-nandan Narayan) was absent. For answer, vide cols. 1681—83 infra.]

*312. [The questioner (Dr. Shrimati Seeta Parmanand) was absent. For answer, vide col. 1683 infra.]

SILTING OF THE APPROACH CHANNEL OF BOMBAY PORT

- *313. SHRI AMOLAKH CHAND: Will the Minister of TRANSPORT AND COMMUNICATIONS be cleased to state:
- (a) whether the Bombay Port is threatened with the silting up of its approach channel;
- (b) if so, whether 30 million tons j of silt lies heavily therein; and
- (c) if the answer to Dart (b) above be in the affirmative, whai steps are I

being taken to dredge it out and by when the same will be complettd?

THE MINISTER OF TRANSPORT AND COMMUNICATIONS (SHRI LAI. BAHADUR): (a) to (c). A statement is laid on the Table of the Sabha.

STATEMENT

The main channel leading from the sea to the Bombay harbour is a natural one and the depths in it were adequate for the needs of the port. This channel has never been dredged in the past, the maintenance of dredging of the port being limited to the artificial channels leading from the main harbour channel to the docks, piers and the bunders. During surveys conducted in 1954, it was found that the main harbour channel had silted up to the extent of 5 to 6 feet. A preliminary investigation has indicated that a quantity of about 30 million tons of silt will need to be dredged out in order to restore the depths in the channel 30 as to enable deep drafted oil tankers to be brought up to the new marine oil terminal that has been constructed at Butcher Island to serve the two oi] refineries in Bombay. In order to solve the problem of disposal of this large quantity of silt and to find out suitable locations of dumping grounds, a model of the Port of Bombay has >een constructed at the Central Water Research Station at Poona where hydraulic experiments are being carried out. After the results of the model studies are known and solutions to the problems connected with the dredging operations are found, tenders will be invited for carrying out this large work of dredging by contract. A provision of Rs. 8 crores has been made in the Second Five Year Plan for this project.

श्री श्रमोलल चन्व : क्या माननीय मंत्री जी यह बतलाने की कृपा करेंगे कि सन् १६५४ में जो मिस्ट १-६ फिट थी, उस की इस बक्त क्या श्रवस्था है ? वह द या ६ फिट हो गई या उस से भी श्रष्टिक हो गई ? भी साल बहाबुर: यह तो कहना मुक्किल है कि कहां तक और बढ़ गई है। मगर जहां तक अदाजा होता है अभी बहुत बढ़ी नहीं है और जितनी वह थी, करीब करीब उसी जगह पर है।

श्री समोलक चन्द : क्या यह सही है कि गहरे नेल के टेंकरों की जहाजरानी में कोई दिक्कत बम्बई पोर्ट में नहीं होती है ?

श्री लाल बहादुर : इस वक्त तो अभी नहीं हो रही है ।

श्री श्रमोलल चन्द : क्या माननीय मंत्री जी यह बतलाने की कृपा करेंगे कि पूना में जो हाइड्रोलिक अनुमंत्रान हो रहा है वह कब तक पूरा होगा और कब तक सफाई का काम शुरू हो जायगा ?

श्री सास बहातुर : पूना अनुसंधान विभाग ने यह वतलाया है कि उन को प्रयोग पूरा करने में लगभग एक साल लगेगा ।

डा॰ रघुबीर सिंह : क्या में यह जान सकता हूं कि कितने ग्रमें से यह जांच की जा रही है ?

श्री लाल बहाबुर: जांच धमलियत में मन् १६५१ में की गई थी और उम वक्त सिस्टिंग नाम मात्र की थी। मन् १६५४ में जब फिर जांच की गई तो पना चला कि वह काफ़ी बढ़ गई है। उस के बाद में इम बात की कार्यवाही की जा रही है कि उस की ड्रेजिंग वगैरह कैमें की जाय।

डा० रचुडीर सिंह : तीन माल में वह बहुत बढ़ गई । अगरेर तीन माल में कितनी बढ़ी, इस की जांच करने की गवर्नमेंट ने आवश्यकना नहीं महमूम की ?

श्री लाल बहादुर : जी नहीं, ग्रभी कोई ऐसी जरूरत नहीं महसूस हुई । SHRI P. T. LEUVA: The survey was conducted in 1954, and may I know whether no research has been carried out in the last three years?

SHRI LAL BAHADUR: This matter was taken up immediately after that, but ultimately it was found that it was a fairly big and enormous work and that, before starting dredging we should consult the Poona Research Institute, and they have been at it for some time. They still propose to take another one year to complete their work.

SHRI P. T. LEUVA: May I know whether the silting that is going on in the Bombay harbour will affect sea navigation?

SHRI LAL BAHADUR: If it does, dredging will be done in due course of time, but I do not eventuality will arise.

If it does, due course think that eventuality will arise.

SHRI P. T. LEUVA: What is the time limit fixed for the purpose of dredging operations?

SHRI LAL BAHADUR: As soon as we have received the report of the Poona Research Institute, it will be possible to start the dredging work.

SHRI P. T. LEUVA: May I know whether any provision has been made for the purpose of carrying out this dredging in the Second Five Year Plan?

SHRI LAL BAHADUR: Whether any allotment has been made or not, money will have to be found, and I think that the amount needed will be found by the Port Trust authorities themselves.

SHRI P. T. LEUVA: In the statement placed on the Table of the House, it has been stated that a provision of Rs. 8 crores has been made in the Second Five Year Plan for this project. May I know whether it is under the contemplation of the Government to spend any amount during the Second Five Year Plan?